

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:524
ANSWERED ON:26.11.2014
VACANT POSTS
Raghavan Shri M. K.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of posts lying vacant in various Ministries of the Union Government as on September 2014, Category and Ministry-wise;
- (b) the efforts taken to fill up the said vacant posts, and the reasons for not filling up the said vacant posts till date;
- (c) whether the Government has any plan to transfer these vacant posts of SC/ST and OBC for general category posts in the event of not finding suitable candidates;
- (d) if so, the details thereof; and
- (e) whether any Committee has been constituted for an in depth analysis of the reasons for such backlog and if so, the measures suggested to rectify the situation?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): Information relating to backlog reserved vacancies in Central Government Departments/Ministries is not centrally maintained. However, general instructions have been issued by this Department in June, 2013 to all concerned to make concerted efforts to fill up the backlog reserved vacancies. As per information received by this Department, during April 2012 to October 2014, 9,151 backlog vacancies of Scheduled Castes, Scheduled Tribes and Other Backward Classes were filled up by some major departments/Ministries which include their attached and subordinate offices and also banks/financial institutions.

(c) and (d): There is no such proposal to fill up the backlog vacancies of SCs/STs and OBCs with general category candidates.

(e): Government constituted a Committee in July 2013 under the Chairmanship of Secretary, Ministry of Social Justice & Empowerment to make an in depth analysis of the reasons for backlog of filling up of reserved vacancies and suggest measures to enhance the employability of reserved category candidates. The Committee submitted its report and the major recommendations of the Committee included the following:-

- (i) measures for upgrading the employment potential of SC, ST and OBC candidates in all groups
- (ii) to constitute expert committees comprising in-house officers to study the root causes of the problem and to initiate measures to remove such factors
- (iii) to provide pre-employment training or on-the-job preparatory training
- (iv) schemes for educational empowerment, upgradation of skills, vocational training etc.

Subsequent to the receipt of the recommendations of this Committee, the matter has been examined by this Department and time bound action plan has been finalized and intimated to all concerned Departments/Ministries on 20.11.2014 for implementation.